

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6368  
ANSWERED ON:08.05.2000  
HYDRO ELECTRIC POWER PROJECT AT FARAKKA BARRAGE  
ABUL HASNAT KHAN

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government have received any proposal to set up a Hydro-electric Power Project at Farakka Barrage;
- (b) if so, whether project report has been prepared by the Central Water Commission and appraisal accorded by the Central Electricity Authority;
- (c) if so, whether environment aspect of this proposed project has been examined; and
- (d) the steps so far taken by the Government to expedite the necessary formalities in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRIMATI JAYAWANTI MEHTA )

(a) to (d) : The Detailed Project Report (DPR) of Farakka Barrage Hydro-electric project (5x25 MW) in West Bengal prepared by the Central Water Commission and received in the Central Electricity Authority (CEA) for techno-economic clearance was found in order by CEA on 11.11.1991 subject to certain conditions for execution by Farakka Barrage Hydro-electric Project Authority under the Ministry of Water Resources. The environment aspect has been examined by the Ministry of Environment & Forests and is awaiting its clearance.